Annexure-6

Name of the corporate debtor: Empee Sugars and Chemicals Limited; Date of commencement of liquidation: 10.02.2023; List of stakeholders as on: 12.04.2023

List of operational creditors (other than Workmen, Employees and Government Dues)

Details of claim received Details of claim admitted Details of claim admitted Details of claim received Details of claim admitted														
Sl.	Name of creditor	Date of receipt		Amount of claim	Nature of	Amount	Whether lien	Amount	% share in	Amount of	Amount of any	Amount of claim	Amount of	Remarks, if any
No.				admitted	claim	covered by	/ attachment	covered	total	contingent claim	mutual dues, that	rejected	claim under	, ,
						lien or	removed?	by	amount of		may be set off	_	verification	
						attachment	(Yes/No)	guarantee	claims					
						pending			admitted					
						disposal								
1	Empee Power Company	15-03-2023	36,06,84,491	-	Operational	-	-	-	0.00%	-	-	36,06,84,491	-	The claim is rejected on the basis of terms of supply
	(India) Limited				Creditor									agreement
2	Isgec Heavy Engineering	09-03-2023	35,28,76,072	35,28,76,072		-	-	-	1.33%	-	-	-	-	-
	Limited				Creditor									
3	RR Thulasi Builders (India)	09-03-2023	8,88,40,014	8,88,40,014	Operational	-	-	-	0.34%	-	-	-	-	-
<u> </u>	Private Limited				Creditor									
4	URC Construction P Ltd	08-03-2023	14,74,55,476	14,74,55,476	Operational	-	-	-	0.56%	-	-	-	-	-
-	** 1 . 1 . 2	0.5.02.2022	12.00.500	12.00.500	Creditor				0.000/					
)	Venkatesh & Co	06-03-2023	12,09,500	12,09,500	Operational Creditor	-	-	-	0.00%	-	-	-	-	-
	AM Brother	07-03-2023	9,605		Operational	_			0.00%			9,605		Claims submitted beyond prescribed period hence are
0	AM Brother	07-03-2023	9,003	-	Creditor	-	-	_	0.00%	-	-	9,003	-	rejected.
7	Global Coal Ventures Private	14-03-2023	6,20,14,220	6,18,02,127	Operational	_			0.23%			2,12,093		Claim admitted based on available documents
'	Limited	14-03-2023	0,20,14,220	0,10,02,127	Creditor	· ·	_		0.2370	_	_	2,12,093	_	Claim admitted based on available documents
8	Risansi Industries Limited	05-12-2022	2,74,571		Operational	_	_		0.00%	_	_	2,74,571	_	The amount has not been admitted as the debt is time-
"	Tribuilot Madoures Eminea	00 12 2022	2,7 1,5 7 1		Creditor				0.0070			2,71,571		barred.
9	Chemline Marketing Services	04-07-2022	7,57,040	-	Operational	-	-	-	0.00%	-	-	7,57,040	-	The amount has not been admitted as the debt is time-
					Creditor									barred
10	SBICAP Trustee Company	03-10-2022	12,92,374	12,92,374	Operational	-	-	-	0.00%	-	-	-	-	-
	Limited				Creditor									
11	Paharpur Cooling Towers	30-07-2022	12,08,90,759	3,92,08,637	Operational	-	-	-	0.15%	-	-	8,16,82,122	-	-
	Limited				Creditor									
12	Sri Venkateshwara Security		5,64,368	5,64,368	Operational	-	-	-	0.00%	-	-	-	-	-
	Services				Creditor									
13	Empee Distilleries Limited	08-03-2023	40,98,75,562	-	Operational	-	-	-	0.00%	-	-	40,98,75,562	-	Claim has been rejected as no supporting documents have
-	Dan	22.02.207		C1.00	Creditor				0.020/					been provided to substantiate the claim
15	BSE	23-02-2023	61,27,171	61,27,171	Operational	-	-	-	0.02%	-	-	-	-	-
1.4	Jain Irrigation Systems	17-03-2023	13,53,19,401		Creditor Operational	_			0.00%	13,53,19,401		13,53,19,401		The claimant has preferred appeal with the Hon'ble
14	Limited Systems	1/-03-2023	15,55,19,401	-	Creditor	_	_	_	0.00%	15,55,19,401	_	15,55,19,401	_	Supreme Court for admission of its claim. Hence the
	Linned				Creditor				1					claim is contigent.
			1.68.81.90.624	69,93,75,739		_	_	_	2.64%	13.53.19.401	_	98.88.14.885	_	ciaini is contigent.
1			1,00,01,20,024	07,70,13,137	1				2.04/0	10,00,17,401		70,00,17,003		1